

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF DECEMBER, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	57	3	0	3	0	2	0	0	0	5	55
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	30	0	0	0	0	0	0	0	0	0	30
5	FAO	10	1	0	0	0	0	0	0	0	0	11
6	ARB. P	2	1	0	0	0	0	0	0	0	0	3
7	ARB. A	4	0	0	0	0	0	0	0	0	0	4
8	MAT APPL	32	0	0	0	0	0	0	0	0	0	32
9	FA	30	1	0	2	0	0	0	0	0	2	29
10	MAC	393	8	0	0	0	12	0	0	10	22	379
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	35	2	0	0	0	0	0	0	0	0	37
13	LA.APPL	223	1	0	0	0	3	0	0	0	3	221
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	43	6	0	0	0	5	0	0	0	5	44
16	REV.PET	2	2	0	0	0	0	0	0	0	0	4
17	Tr. P (C)	5	2	0	0	0	1	0	0	0	1	6
18	CONT. CAS (C)	14	0	0	0	0	4	0	0	0	4	10
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO.APPL	0	1	0	0	0	0	0	0	0	0	1
21	WP (C)	788	95	0	4	0	57	0	0	0	61	822
22	WA	54	4	0	2	0	0	0	0	0	2	56
23	WP (C) (PIL)	21	2	0	0	0	0	0	0	0	0	23
24	WP (C) (CAT)	3	3	0	0	0	0	0	0	0	0	6
25	WP (C) (HC)	1	0	0	0	0	0	0	0	0	0	1
26	RSA/SA	217	7	0	0	0	5	0	0	0	5	219
27	SAO	1	0	0	0	0	0	0	0	0	0	1
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1975</b>	<b>139</b>	<b>0</b>	<b>11</b>	<b>0</b>	<b>89</b>	<b>0</b>	<b>0</b>	<b>10</b>	<b>110</b>	<b>2004</b>

<b>CIVIL (MISC) CASE :</b>												
30	CM.APPL	499	4	0	6	0	17	0	0	0	23	480
31	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
<b>TOTAL</b>		<b>500</b>	<b>4</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>17</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>23</b>	<b>481</b>
<b>CRL. (MAIN) CASE :</b>												
32	CRL.A(J)	128	5	0	6	0	1	0	0	0	7	126
33	CRL.A	67	1	0	0	0	0	0	0	0	0	68
34	CRL.REV.P	220	7	0	0	0	6	0	0	0	6	221
35	CRL.PETN	40	4	0	0	0	4	0	0	0	4	40
36	CRL.LP	4	1	0	0	0	0	0	0	0	0	5
37	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
38	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP(CRL)	3	0	0	0	0	0	0	0	0	0	3
40	CONT.CAS(CRL)	5	0	0	0	0	0	0	0	0	0	5
41	AB	6	2	0	0	0	7	0	0	0	7	1
42	BA	7	16	0	0	0	13	0	0	0	13	10
<b>TOTAL</b>		<b>481</b>	<b>36</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>31</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>37</b>	<b>480</b>
<b>CRL (MISC) CASE :</b>												
43	CRL.M.APPL	74	0	0	2	0	0	0	0	0	2	72
44	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>74</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>72</b>
<b>GRAND TOTAL</b>		<b>3030</b>	<b>179</b>	<b>0</b>	<b>25</b>	<b>0</b>	<b>137</b>	<b>0</b>	<b>0</b>	<b>10</b>	<b>172</b>	<b>3037</b>

**HIGH COURT OF TRIPURA, AGARTALA**  
**DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **DECEMBER, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>															
1	RFA	0	0	0	0	0	0	1	1	4	11	13	11	14	55
2	MFA	0	0	0	0	0	0	1	1	0	1	2	1	1	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	0	12	4	7	7	30
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	4	11
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	3	3
7	ARB. A	0	0	0	0	0	0	0	0	3	1	0	0	0	4
8	MAT APPL	0	0	0	0	0	0	0	0	1	7	4	9	11	32
9	FA	0	0	0	0	0	0	1	0	3	1	4	9	11	29
10	MAC	0	0	0	0	0	0	0	1	8	72	122	100	76	379
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	1	0	0	4	13	10	9	37
13	LA. APPL	1	0	0	0	0	3	0	1	3	40	88	55	30	221
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	1	0	1	1	0	0	2	39	44
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	4	4
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	6	6
18	CONT. CAS (C)	0	0	0	0	1	0	0	1	0	0	0	1	7	10
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	1	1
21	WP (C)	0	0	2	13	5	5	8	12	49	61	83	161	423	822
22	WA	0	0	0	0	0	0	0	1	0	5	7	19	24	56
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	1	7	15	23
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	1	0	4	6
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	1	1
26	RSA/SA	0	0	0	0	1	4	1	3	28	50	55	36	41	219
27	SAO	0	0	0	0	0	0	0	0	0	0	0	0	1	1
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>0</b>	<b>2</b>	<b>13</b>	<b>8</b>	<b>13</b>	<b>13</b>	<b>22</b>	<b>102</b>	<b>267</b>	<b>402</b>	<b>429</b>	<b>732</b>	<b>2004</b>

LA App. No. 04/2003 has been restored as per the direction of the Hon'ble Supreme Court.

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon'ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>															
30	CM.APPL	0	0	0	1	1	2	16	23	31	74	99	113	120	480
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	1	1
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>1</b>	<b>2</b>	<b>16</b>	<b>23</b>	<b>31</b>	<b>74</b>	<b>99</b>	<b>113</b>	<b>121</b>	<b>481</b>
<b>CRL. (MAIN) CASE</b>															
32	CRL.A (J)	0	0	0	0	0	0	0	0	4	2	22	30	68	126
33	CRL.A	0	0	0	0	0	1	0	0	0	3	11	22	31	68
34	CRL.REV.P	0	0	0	0	0	1	2	10	0	45	67	46	50	221
35	CRL.PETN	0	0	0	0	0	0	0	1	1	12	9	5	12	40
36	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	0	5	5
37	CRL(D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	1	1
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	2	3
40	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	4	5
41	AB	0	0	0	0	0	0	0	0	0	0	0	0	1	1
42	BA	0	0	0	0	0	0	0	0	0	0	0	0	10	10
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>11</b>	<b>5</b>	<b>62</b>	<b>110</b>	<b>104</b>	<b>184</b>	<b>480</b>
<b>CRL (MISC) CASE</b>															
43	CRL.M.APPL	0	0	0	0	0	0	4	3	4	15	20	10	16	72
44	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>3</b>	<b>4</b>	<b>15</b>	<b>20</b>	<b>10</b>	<b>16</b>	<b>72</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>0</b>	<b>2</b>	<b>14</b>	<b>9</b>	<b>17</b>	<b>35</b>	<b>59</b>	<b>142</b>	<b>418</b>	<b>631</b>	<b>656</b>	<b>1053</b>	<b>3037</b>